

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 120

IA/5066/ND/2020 IB-3190/ND/2019

IN THE MATTER OF:

M/s Wishwa Mittar Bajaj & Sons
Vs.
Shipra Estate Ltd.

....**Applicant**

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 19.01.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant	: Mr. Shreyas Mehrotra, Adv. Mr. Nikhil Bamal, Adv.
For the Respondent	:Mr. Abhijeet Sinha, Adv. Mr. Kabir Chhilar, Adv. Mr. Pragalbh Bhardwaj, Adv.

ORDER

IA No. 5064/ND/2020 & IA No. 5066/ND/2020:

Both applications filed by the Corporate Debtor. Pleadings in both the application are complete.

List both the applications with main IB application on 25.02.2021.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**

Mukesh